

173/1-43

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW, SINGH LUCKNOW.

Contempt Application No. 19 of 1992

IN

Original Application No. 209 of 1992

Hari Prasad Singh Applicant
Versus

Union of India & Others Respondents

Hon'ble Mr. Justice U.C.Srivastava, V.C.

Hon'ble Mr. K. Obayya, Member (A)

(By Hon'ble Mr. Justice U.C.Srivastava, V.C)

One Ram Sukh was put off from duty and thereafter a disciplinary proceeding was initiated against him and thus he was removed from service and thereafter he filed the departmental appeal against the same which was also dismissed. He approached the Member (A) Postal Services Board and ultimately his representation was allowed and he was re-instated back in service. When the said Ram Sukh was removed from service, in this period the applicant was appointed in his place. The applicant continued to work for 13 years and it was thereafter, the order in question was passed. Thus, the said Ram Sukh was re-instated back in service by the order of his last authority after 13 years.

2. The contention on behalf of the applicant is that of course the order of appointment of the applicant was not conditional and further Ram Sukh was removed from service and his appeal was also dismissed, as such the applicant's appointment became a regular appointment and it could not have been touched merely because, after 13 years a member of Postal and Service allowed the representation of Ram Sukh, but the applicant can not be

Continued/-

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of 1992.

Applicant.

Union of India & Others.

Respondents.

Date of filing

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Date of receipt by Post:

Registration No.

Signature
For Registrar.

Signature
For Registrar.

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Date of Receipt
By Post

By Registrar

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

O.A.NO. 0 OF 1992.

Hari Prasad Singh, aged about 32 years,
son of Sri Dharam Narain Singh, resident
of Village & Post Office Madai Bhari,
District Faizabad.

... Applicant.

Versus

1. Union of India through the Secretary
to Government of India, Ministry of
Communication, Department of Posts, Dak
Bhawan, Sansad Marg, New Delhi.

2. The Chief Post Master General,
U.P. Circle, Lucknow.

3. The Superintendent of Post Offices,
Faizabad Division, Faizabad.

4. Sri Ram Sukh Singh, resident of
Village and Post Office Madai Bhari,
District Faizabad.

... Respondents.

1. Details of Application:

Particular of the order against which
application is made:

This application is being filed against the
impugned order dt. 5.2.92 by which the applicant's Services